

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 167 of 2003

Jabalpur, this the 12th day of February, 2004

Hon'ble Mr. M.P. Singh, Vice Chairman  
Hon'ble Mr. G. Shanthappa, Judicial Member

1. Makhan, aged about 37 years, son of Shri Mohan Lal, Near Saw Mills, Old Bodkhi, PO Amla, Distt Betul(MP)
2. Hari, aged about 37 years, son of Shri Kadkya, Vill. Nandkudi, PO Sahangaon, Taluk, Distt Betul(MP)

APPLICANTS

(By Advocate - Shri P.N. Dubey through A.K. Pandey)

VERSUS

1. Chief of the Air Staff, Air Headquarters, Vayu Bhavan, New Delhi.
2. Air Officer Commanding-in-Chief, Maintenance Command, IAF, Nagpur
3. Station Commander, Air Force Station, Amla, Distt. Betul(MP)

RESPONDENT

(By Advocate - Shri P. Shankaran)

O R D E R (ORAL)

By G. Shanthappa, Judicial Member -

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The applicants have filed this OA seeking/following reliefs :-

- (i) to issue a writ in nature of writ of Certiorari for quashing Annexure A/1 memo dated 10.9.02 and any other communication after calling for the same from respondents of the like nature.
- (ii) to direct the respondents to regularise the services of the applicants from the date from which their contemporaries have been regularised and to pay the arrears of salary and other consequential benefits including heavy cost.

2. We have heard the learned counsel for the parties.
3. The learned counsel for the respondents has produced a letter dated 12.12.03 in which they have stated that the services of the applicants have been regularised against the w.e.f. 7.8.03. Since all the applicants have been regularised, the OA to this effect has become infructuous.

*GP.*

4. As regards the other relief, the applicants may approach the respondents by filing a representation within a period of one month from today and the respondents are directed to dispose of the said representation of the applicants, if filed within a period of one month thereafter.

5. With the above directions, the OA. is disposed of with no order as to to costs.

G Shantappa  
(G Shantappa)  
Judicial Member

*M.P. Singh*  
(M.P. Singh)  
Vice Chairman

SKM

Subject  
on  
19-2-09